

Witness Protection Scheme, 2018
Witness Protection Application
under
Witness Protection Scheme, 2018

(To be filed in duplicate)

Before,
 The Competent Authority,
 District.....

- Application for:
1. Witness Protection
 2. Witness Identity Protection
 3. New Identity
 4. Witness Relocation

1.	Particulars of the Witness (Fill in Capital) 1. Name 2. Age 3. Gender (Male/Female/Other) 4. Father's/Mother's Name 5. Residential Address 6. Name and other details of family members of the witness who are receiving or perceiving threats 7. Contact details (Mobile/e-mail)	
2.	Particulars of Criminal matter 1. FIR no. 2. Under Section 3. Police Station 4. District 5. D.D. No. (in case FIR not yet registered) 6. Cr. Case No. (in case of private complaint)	
3.	Particular of the Accused (If Available/known) 1. Name 2. Address 3. Phone No. 4. Email ID	
4.	Name & other particular of the person giving/suspected of giving threats	
5.	Nature of threat perception. Please give brief details of threat received in the matter with specific date, place, mode and words used	
6.	Type of witness protection measures prayed for the witness.	
7.	Details of Interim/ Urgent Witness Protection needs, if required.	

Applicant/witness can use extra sheets for giving additional information.

(Full Name with signature)

Date:

Place: